

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SEVENSTRATA IT SERVICES
PRIVATE LIMITED**

1.	Name of the Corporate Person	SEVENSTRATA IT SERVICES PRIVATE LIMITED
2.	Date of Incorporation of the Corporate Person	30/08/2007
3.	Authority under which corporate person is incorporated/ registered	Companies Act 1956, ROC- Chennai
4.	Corporate Identity Number of corporate person	U72300TN2007PTC064574
5.	Address of the Registered Office and Principal Office (if any) of the corporate person	Anugraha, New No.28, Ground Floor, Murray's Gate Road, Alwarpet, Chennai 600018
6.	Liquidation commencement date of corporate person	30-11-2020
7.	Name of the Liquidator: Address of the Liquidator: Email address of the Liquidator: Telephone number of the Liquidator: Registration number of the Liquidator:	Ganesh Panduranga Pai #68, Chitrapur Bhavan, 6B, 6 th Floor, 8 th Main, 15 th Cross, Malleshwaram, Bangalore- 560055 Pragnya.cas@gmail.com 9845666596, 080-23565641 IBBI/IPA-001/IP-P01313/2018- 19/12054
8.	Last date of Submission of claims	30-12-2020

Notice is hereby given that the SEVENSTRATA IT SERVICES PRIVATE LIMITED has commenced voluntary liquidation on 30-11-2020. The stakeholders of SEVENSTRATA IT SERVICES PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 30-12-2020, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Place: Bangalore
Date: 03-12-2020

CA Ganesh P Pai
Registered Insolvency Professional
Registration No: IBBI/IPA-001/IP-P01313/2018-19/12054


Ganesh Panduranga Pai
Insolvency Professional